## CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO:504/2005.

THIS THE 9TH DAY of DECEMBER 2005

HON'BLE SHRI S.P. ARYA MEMBER (A)

Vivek Kumar

Applicant.

By Advocate: Shri Vivek Kumar applicant in person.

## **VERSUS**

- 1. Union of India, through Secretary to the Department of Post & Telegraph, New Delhi.
- 2. Chief Post Master General Lucknow.
- 3. Head Post Master, General Post Office, Hazratganj, Lucknow.

Respondents.

BY Advocate: Shri S.P. Singh for Dr. Neelam Shukla.

## ORDER(ORAL)

## BY HON'BLE SHRI S.P.ARYA, MEMBER(A)

- 1. The applicant by this O.A. has sought for his compassionate appointment on the grounds that the applications made by him are still pending with the respondents. The applicant states that the representation pending with the respondents has been decided against him and his request for compassionate appointment has been rejected. He further prays for withdrawal of the O.A. with liberty to file fresh O.A. challenging the communication made to him.
- 2. The O.A. is allowed to be withdrawn. It is dismissed as withdrawn with liberty to the applicant to file fresh O.A., if he is so advised challenging the rejection of his compassionate appointment. No costs.

(S.P. ARYA) MEMBER (A)

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